

(b) whether the railway yard is heavily congested with trains leading to hold-up of traffic for long hours; and

(c) the reasons for not giving priority to this work?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No. Sir.

(b) and (c). The railway yard at Kharagpur is no doubt a busy one and some detention is caused to traffic at this level crossing. As it is proposed to carry out material alterations to the yard, it is not possible to finalise the proposal of a road overbridge at this stage. Besides this, a road overbridge at this site would be very costly as a number of lines will have to be crossed. Already there is one over-bridge about a quarter mile on the west side of this level crossing and a road underbridge at the east end of the railway yard and, therefore, provision of an additional over-bridge in replacement of the level crossing, referred to above, at a high cost does not seem to be justified.

दिल्ली में मछली पालन

१३०४. श्री नवल प्रभाकर : क्या साहब तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली क्षेत्र में मछली पालन के लिये किये गये प्रयत्नों का व्यौरा क्या है ;

(ख) कितने तालाबों में यह योजना प्रारम्भ की गयी है ; और

(ग) क्या इस योजना के विस्तार के लिये कोई प्रस्ताव है ?

साहब और कृषि मंत्री (श्री अ० प्र० जैन) : (क) (१) मछलियों को रखने के लिये उपयुक्त टैंकों का चुनाव और भंड़े इकट्ठा करने के

केन्द्रों का पता लगाने के लिये सूक्ष्म सर्वे किया गया है ।

(२) नदी और बाढ़ के पानी से लाभदायक नसल की मछलियों के भंड़े इकट्ठे किये जाते हैं और गाँवों के टैंकों में उनका स्टॉक रखा जाता है ।

(३) मछली सम्बर्धन को लोकप्रिय बनाने के लिये विस्तार के तरीके प्रयोग में लाये जाते हैं ।

(४) नदी में मछली का स्टॉक स्माप्त न होने के लिये संरक्षण के उपाय किये जाते हैं ।

(५) मछली सम्बर्धन के लिये गाँवों के टैंकों को सुधारने के विचार से ५० प्रतिशत की सहायता दी जाती है ।

(६) मछली पालने के लिये दलदल के क्षेत्रों को सुधारने के लिये उपाय किये जाते हैं ।

(ख) प्रति वर्ष बड़ी किस्म की मछलियों के फ्राइ और फिगर-लिंग के साथ ६८ टैंक भर लिये जाते हैं ।

(ग) अभी नहीं ।

Late Running of Trains on Southern Railway

1305. { Shri Agadi:
Shri Siddananjappa.

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some trains on the 27th November, 1958 were running late at all the important stations between Hubli and Guntakal on the Southern Railway; and the passengers of these trains were put to inconvenience;

(b) whether it is also a fact that late running of these trains was due

to the running of a special train of a high Railway official; and

(c) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c) On 27th November, 1958 No 241 Up Sholapur-Hubli Passenger was detained at Gadag Station for 60 minutes and left Gadag at 11 25 hours or 65 minutes late. The detention was caused due to an Inspection Special of the General Manager, Southern Railway and the Government Inspector of Railways ahead on the section inspecting a bridge between Halkoti and Gadag and for checking the equipment of the Guard of No 241 Up after arrival of the Inspection Special at Gadag. The late running of No 241 Up affected No 224 Dn Hubli-Mysore Passenger on the Halkoti-Gadag section. The train, however, arrived at Hubli at right time. On the same day No 223 Up Mysore-Hubli Passenger arrived at Hospet 40 minutes late due to other causes but reached Hubli at right time.

Orissa Foodgrains Control Order

1306. Shri Panigrahi: Will the Minister of Food and Agriculture be pleased to state

(a) whether Government of Orissa has issued an order called "Orissa Foodgrains Control Order" with a view to introduce State Trading in foodgrains,

(b) whether the Director of Food Supplies in Orissa has issued licences to dealers in foodgrains, and

(c) if so, the total quantity of food grains purchased so far in Orissa after the introduction of State Trading in foodgrains?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Orissa Government have issued the Orissa Foodgrains Control Order, 1958, with a view to licensing the wholesale dealers in the State

(b) Licences to dealers in foodgrains have been issued by the Collectors of Districts under the powers delegated to them by the Director of Food Supplies

(c) About 70,000 tons have been purchased on State Government account since it has started making purchases this season

Recognition of Unions

1307. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 436 on the 1st December, 1958 and state the nature of the decisions taken for the implementation of decisions of the 15th and 16th sessions of the Indian Labour Conference held in July, 1957 and May, 1958 regarding recognition of Unions?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The matter is still under examination in consultation with the Ministry of Labour and Employment

Cold Wave in India

1308. { Shri Raghunath Singh
Pandit D. N. Tiwary }

Will the Minister of Health be pleased to state the number of people in India who have been reported to have died of cold wave during the month of December, 1958 and January 1959 (State-wise)?

The Minister of Health (Shri Kar-markar): The information is being collected from the States and will be laid on the Table of the Lok Sabha in due course

Collision near Gaya Station

1309. Shri Raghunath Singh: Will the Minister of Railways be pleased to state

(a) whether it is a fact that the Delhi-bound Sealdah Express collided with an engine near the signal